

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM

IA No. 746/2023 in CP(IB) No. 11/10/HDB/2017
u/s. 10 of IBC, 2016

IN THE MATTER OF:

Kamineni Steels & Power India Pvt Ltd

...Petitioner

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA 746/2023

Heard. Issue notice to the liquidator, to be taken by the Petitioner within 3 days from today along with the copy of the IA. Let the liquidator file response before the next hearing date. Matter adjourned to 15.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)